

## STATEMENT II

*Range of Retail Prices of Levy Sugar per kilogram upto the end of September 1972.*

| Name of the State       | Retail price of sugar per kilogram issued through fair price shops |
|-------------------------|--|
|                         | Rs.  |
| 1. Maharashtra          | 1.78 to 1.82   |
| 2. Delhi                | 1.92 to 1.94   |
| 3. Kerala               | 1.98 to 2.10   |
| 4. Chandigarh Admn.     | 1.74 to 1.76   |
| 5. Madhya Pradesh       | 2.00 to 2.20   |
| 6. Nagaland             | 2.12 to 2.17   |
| 7. Haryana              | 1.93 to 1.95   |
| 8. Pondicherry          | 1.85   |
| 9. Punjab               | 1.95   |
| 10. Mizoram             | 2.26   |
| 11. Himachal Pradesh    | 2.10 to 2.40   |
| 12. Rajasthan           | 1.98 to 2.15   |
| 13. Orissa              | 1.96 to 2.26   |
| 14. Tamil Nadu          | 1.85   |
| 15. Gujarat             | 2.06   |
| 16. Goa, Daman & Diu    | 2.06   |
| 17. Andaman Nicobar     | 2.38   |
| 18. West Bengal         | 2.05 to 2.15   |
| 19. Manipur             | 2.50   |
| 20. Jammu & Kashmir     | 2.25 to 2.35   |
| 21. Tripura             | 2.11 to 2.35   |
| 22. Uttar Pradesh       | Not furnished clearly  |
| 23. Bihar               | 2.02 to 2.19   |
| 24. Andhra Pradesh      | 1.67 to 2.08   |
| 25. Laccadiv            | 2.50   |
| 26. Dadra, Nagar Haveli | 1.72 to 1.74   |

## INTER-STATE BUS TERMINUS IN DELHI

94. SHRI SITARAM KESRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the work on the Inter-State Bus Terminus in Delhi has been held up;

(b) if so, the reasons therefor; and

(c) the probable time by when it would be completed?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI M. B. RANA):

(a) to (c) There is a project for construction of additional buildings at the Inter-State Bus Terminus, Kashmere Gate, Delhi. The work on this project was held up some time ago in view of certain disputes about land. The work has, however, been re-started and is now in progress. It is not possible at this stage to indicate the date by which the project would be completed.

## DDA IMPOSING FINE ON PLOT-HOLDERS FOR NOT CONSTRUCTING HOUSES

95. SHRI BABUBHAI M. CHINAI:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Delhi Development Authority has been imposing fine on those plot holders who have not been able to construct the houses within two years after taking possession of the plot;

(b) when the decision to levy the fine was taken and at what level;

(c) what is the amount of fine being imposed; and

(d) whether the plot holders were informed about the intention of the DDA in regard to the levy of the fine?